

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION No.: 1003
ANSWERED ON 10.02.2025

CRAFT INSTRUCTOR TRAINING SCHEME

1003. SHRI AZAD KIRTI JHA

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the steps taken by the Government to ensure compliance with the National Council for Vocational Training (NCVT) mandate requiring all ITI trainers to be Craft Instructor Training Scheme (CITS) trained;
- (b) the number of trainers who have completed the said Scheme out of the total trainers;
- (c) the steps being taken to bridge the gap between the total trainers and those who are CITS trained to comply with the said Training mandate; and
- (d) the measures being undertaken by the Government to create a facilitative environment for ITI trainers to undergo CITS training, including any financial or logistical support provided?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) Sir, The Directorate General of Training (DGT) under the Ministry of Skill Development & Entrepreneurship (MSDE) runs the Craftsmen Training Scheme (CTS) through a network of about 14,600 Industrial Training Institutes (ITIs) spread across the country. Under CTS, training in 168 trades/courses aligned with National Skills Qualification Framework (NSQF) are being offered. This scheme, has been, over the years, responsible for providing a steady stream of skilled manpower for the industry.

DGT also runs the Craft Instructor Training Scheme (CITS) which is an instructor training programme. Under CITS, comprehensive training both in hands on skills as well as in training methodology is imparted to the instructor trainees to make them conversant with techniques of transferring hands-on skills, to train skilled manpower for the industry.

The CITS is run in 33 National Skill Training Institutes (NSTIs) and 120 Institute of Training of Trainers (IToTs). Presently, 55 National Skills Qualification Framework (NSQF) aligned courses have been developed under CITS. These CITS courses have been mapped with 82 Craftsmen Training Scheme (CTS) trades.

The CITS qualification has been mandated for the recruitment of Vocational Instructors in ITIs so as to bring qualitative improvement in vocational training across the country. CITS qualification is mandated for recruitment of instructors with the following stipulations:

1. In cases where CITS qualified candidates are not available due to nonreceipt of application from any CITS qualified candidates or for any other reason, candidates with relevant Technical Qualification may be recruited.
2. If any candidate is having CITS qualification in addition to the Degree/Diploma in the relevant stream, preference will be given to such candidates over the Degree/Diploma candidates not having CITS qualification.
3. The guideline also stipulates that if the selected candidate who has not done CITS or any other form of pedagogy training shall undergo Pedagogy training within one year from the date of appointment. Further, if a candidate (both Degree/Diploma and National Trade Certificate (NTC)/ National Apprenticeship Certificate (NAC) holder) has been selected without possessing CITS qualification for the trades which are having CITS course, such candidates will have to undergo CITS training within three years from the date of appointment.

Most of the State Governments, in compliance of these guidelines have incorporated these in the Recruitment Rules of Craft Instructor/Vocational Instructor for their states.

(b). & (c) Craft Instructor Training Scheme (CITS) is a one-year regular instructor training program for imparting skills as well as training methodology to make the Instructor trainees conversant with the techniques of transferring hands-on skills to the students of Industrial Training Institutes (ITIs). **A total of 45,025 trainees have been certified under CITS in the last five years.**

In order to bridge the gap between demand and supply, Craft Instructor Training Scheme-Recognition of Prior Learning (CITS-RPL) scheme was designed for certification of in-service instructors having minimum 03 years of experience. This was initially introduced in the year 2019 and has now been further extended up to December 2025.

The objective of CITS-RPL is to provide National Craft Instructor Certificate to the in-service Instructors having minimum 03 years' experience of working in ITIs. After passing the exam of CITS-RPL, the candidates are issued the National Craft Instructor Certificate (NCIC) which is at par with the NCIC issued to the regular trainees who have undergone the full time CITS course.

A total of 11,236 instructors have been certified under CITS-RPL in the last five years.

(d) There is no provision of financial or logistic support to the in-service trainers undergoing CITS-RPL, however a nominal fee is charged for admission in CITS-RPL.
